

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6. C.P.(IB)-1819 (MB)/2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

v/s.

Doshion Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

Counsel for the Petitioner present. No representation on the side
of the Corporate Debtor. The Petitioner is directed to inform the next
date of hearing to the Respondent and file proof of service.

List this matter on 02.07.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)